

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

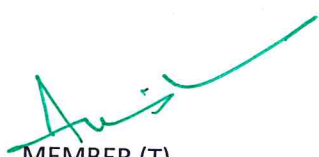
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.53/BB/ 17	-	For Clarification	230/232	Spectrum Infotech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAMARTH .SHREEDHAR 9900840996	Applicant	RAMSLH

Counsel for petitioner is present. The matter is listed today for clarification. Counsel is directed to file the certificate of Chartered Accountant certifying the list of creditors.

List it on 04.10.2017.


MEMBER (J)


MEMBER (T)